

20/11/00

Mr. J. K. Kaushik, Counsel for the applicant.

Mr. K. K. Maheshwari, Adv. Brief holder for Mr. R. K. Soni, Counsel to the respondents Nos. 1 & 3.

None is present for respondents No. 4 & 5.

may be listed for hearing on 12/11/2000

[Signature]
Gopal Singh
Adm. Member

[Signature]
A. K. MISRA
Judl. Member

12.1.2000

Reference on account of said admission of Sh. L. N. Chhangani, former Acting Chief Justice of Raj. High Court. The Advocates are not putting their appearance before the Tribunal.

May be listed for admission / direction hearing on 16.3.2000

[Signature]
Gopal Singh
Adm. Member

[Signature]
A. K. MISRA
Judl. Member

16.3.2000

Mr. J. K. Kaushik, Counsel for the applicant
Mr. R. K. Soni, Counsel for respondents - No. 1 to 3.
None present for respondents - No. 4 & 5.

Learned counsel for the applicant submits that as per instructions given by his client, he does not want to press the present application.

The application is, therefore, dismissed as not pressed.

[Signature]
Gopal Singh
Adm. Member

[Signature]
A. K. MISRA
Judl. Member

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Bickheri

RA
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A K S
Adm

Part II and III destroyed in my presence on 10.12.06 under the supervision of section officer as per order dated 23/8/06

Section officer (Record)